NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

IB. No. (IB)-400(ND)/2017

PRESENT: SMT. INA MALHOTRA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: Union Bank of India Vs. Ashoka Maltiyarn Mills Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Mani Solanki, Proxy Counsel

For the Respondent (s) : Shri Kuldip Malik, Advocate

Order

Respondents have been duly served and have put in appearance through Shri Kuldip Malik, Advocate. Ld. Counsel prays for some time to file reply.

To come up on 26th October, 2017.

(Ina Malhotra) Member (J)